

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.216 of 2019**

Tripurari Shankar Parvat

... .. Appellant/s

Versus

Sri Mati Rajeshwari Devi

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.Shashi Shekhar Tiwary, Advocate
For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE PURNENDU SINGH
ORAL ORDER**

12 08-01-2026

The memo of appeal stands abated as against
deceased respondent no.2.

2. Re-notify under the heading for Admission.

(Purnendu Singh, J)

Sanjay/-

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